MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2023 HIGH COURT OF MEGHALAYA

ANN	LA	UK	L-1

Name of the State/UT	(Opening Ba	lance	Ins	titution du month		Dispo	osal Cases o month		Closia	ng balance of the mo			rease or dec cy vis a vis month		A	osal of case re than five	s which are years old	more		s which are ears old at month
High Court	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	825	95	920	20	7	27	22	3	25	823	99	922	-0.24%	4.21%	0.22%	0	0	0	88	2	90

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	